(d) and (e) Loss to railway property has been estimated at Rs. 90,000/-,. A departmental inquiry into this accident is in progress.

Derailment of 4007 Up Allahabad-Bareilly Passenger Train

27. SHRI **PRABHAKAR** RAO KALVALA: Will the Minister RAILWAYS be pleased to state.

- (a) whether it is a fact that seven bogies of the 4007 Up Allahabad-Bareilly passenger train derailed between Allahabad and Prayag station on the 3rd January, 1991;
- (b) if so, the number of passengers killed and injured;
 - (c) the compensation paid to the victims;
 - (d) the loss of property due to accident;
 - (e) the reasons of the accident; and
- (f) whether any inquiry has since been conducted and if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA) (a) Yes, Sir.

- 12 (b) No passenger was killed. passengers sustained injuries.
- (c) No claim for compensation has been received. However, an ex-gratia ayment of Rs. 4,250/- has been made to the injured passengers.
- (d) Damage to Railway property has been estimated at Rs. 80,000/-.
- (e) and (f) A departmental inquiry has been held into the accident. As per its findings, the derailment occurred due to the girder of bridge No. 174 getting displaced when it was hit by an over-dimensional consignment loaded on a road vehicle which passed under the bridge.

Increase in the prices of edible oil

to Questions

28. DR. RATNAKAR PANDEY SHRIR. GANESAN alias MISA R. GANESAN: SHRI V. GOPALSAMY; SHRIMATI RAT AN KUMARI: SHRI GURUDAS DAs

MISHRA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

GUPTA: SHRI CHATURANAN

- (a) what are the reasons for high prices of edible oils in the country and also the reasons for disappearance of popular brands of edible oils like 'DHARA' from the market;
- (b) whether Government have sufficient stocks of edible oil to maintain its availability in the near future; if so, the details thereof;
- (c) what is the gap between the availability and requirement of edible oils in the country;
- (d) whether Government propose to release more edible oils into the market through FPS and Super Bazar etc. to reduce the prices; and
- (e) whether Government have taken any steps to contain the prices of edible oils which have gone up during the last two months; if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BI-RENDRA SINGH); (a) to (e) A contributory factor to the rise in prices of edible oils is the gap between the demand and supply. Government has been taking steps to bridge the gap by import of edible oil to the extent of foreign exchange availability and other factors related with the import of edible oils. Various measures have also been taken to improve the availability of indigenous oils and curb the price rise. Some of these measures are granting of excise rebate on use of non-conventional oils in vanaspati, reduction of stock limits of edible oils, permitting blending of dealers/processors and manufacturers of edible oils, permitting blending of conventional edible oil with non**■**6]

ventional oil etc. State Governments have also been asked to undertake dehoarding operations and take strict action against hoarders and black-marketeers in edible oilseeds and oils. Distribution of imported edible oil

Public through Distribution System (PDS) at reasonable price is conti nuing. In addition, under the Market Intervention Operation, National Dairy Development Board (NDDB) is engaged in the sale of edible oils in consumer packs in the brand name of 'Dhara' which is cheaper than other brands of comparable quality available in the market. The sale of 'Dhara' has reached a level of 50,000 tonnes during the oil year (November to October) 1989-90. It is also proposed to increase further sale of 'Dhara'.

Allotment of Flats to Pre-1980 Re gisterants by the DDA

- 29. SHRI PRABHAKAR RAO KALVALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the Delhi Development Authority has not yet allotted the flats to the applicants who are in the waiting list since 2980;
- (b) if so, the present number of such cases in the waiting list, category-wise, who had applied before and in the year 1980;
- (c) the reasons for the delay in allotment of flats: and
- (d) by when, all the lists Of the old applicants are likely to be cleared?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI DAULAT RAM SARAN): (a) Yes, Sir.

(b) The number of registrants waiting **for** allotment category-wise under

the New Pattern Scheme, 1979 are given below.

SI. No.	Category	No. of registrants waiting allotment as on date
1	MIG	22,567
2	LIG	26,962
3	Janta	7,919
TOTAL:		57,448

No year-wise details of registrants awaiting allotment are maintained.

All ther schemes started before 1980 except the above mentioned have since been closed.

- (c) Shortage of land and availability of infrastructural services.
 - (d) By the end of the 8th Five Year Plan.

Derailment of New Delhi-Bound Hyderabad Nizamuddin Express Train

- 30. SHRI SURESH KALMADI: Will the Minister of RAILWAYS be pleased to state;
- (a) whether it is a fact that 14 coaches of the New Delhi-bound Hyderabad-Nizamuddin Express train derailed between Vimpaly and Sirpur. Kaghaznagar stations and the dereilment was due to an explosive device planted in the tracks which went off as the train was passing on the 6th February, 1991;
- (b) the total number of people killed and injured;
- (c) whether any arrest has been made in this regard;
- (d) the details of the compensation paidand
- (e) whether any inquiry has since been conducted in this regard?